

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Petition No. 98/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the “Assets under Tala-Siliguri Transmission System” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 11/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the combined assets under “Transmission Schemes for enabling import of NER/ER surplus power by NR” in the Eastern Region

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL  
Ms. Suchitra, PGCIL

**Petition No. 157/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the “Special Protection Scheme (SPS) for Northern Regional Grid Stage-II” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others



Parties Present : Shri Vivek Kumar Singh, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 158/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Combined Asset-I (Eastern Region) and Combined Asset-II (Northern Region) under “Transmission System associated with TALA HEP East-North Inter connector and Northern Region Transmission System”, an inter-regional asset between Northern Region and Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others (Northern Region)  
Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others (Eastern Region)

Parties Present : Shri Vivek Kumar Singh, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 155/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset consisting of Asset I: Koldam Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh Sub-station and Asset II: 400 kV line bays at Ludhiana Sub-station covered under “Transmission System associated with Koldam Hydro-electric Project” in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri Vivek Kumar Singh, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 81/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Assets under “Radial Interconnection



between India (NER) and Bangladesh-Indian Portion” in the North-Eastern Region

- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Assam Power Distribution Company Limited (APDCL) and 7 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri A. Naresh Kumar, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 36/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for LILO of Alamathy-Siperumbudur 400 kV DC line at North Chennai TPS switchyard under “Transmission System associated with Chennai NTPC-TNEB JV TPS” in the Southern Region.

- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri A. Naresh Kumar, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 38/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the asset under “Fixed Series Compensation on 400 kV lines” in the Southern Region.

- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri A. Naresh Kumar, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL



### **Petition No. 37/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for “400 kV D/C Kaiga-Sirsa transmission line” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri A. Naresh Kumar, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

### **Petition No. 32/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for “Neelamangala-Mysore 400 kV D/C Transmission Line along with 2 X 315 MVA, 400/220 kV ICTs at Mysore Sub-station” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri A. Naresh Kumar, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

### **Petition No. 154/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for “LILO of 220 kV S/C Panki-Naubasta Transmission Line at Kanpur” in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri Vivek Kumar Singh, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL



## **Petition No. 156/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for "Agra (POWERGRID)-Agra (UPPCL) 400 kV D/C Inter-connection" in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri Vivek Kumar Singh, PGCIL  
Shri Ranjeet Kumar Pandey, PGCIL  
Shri Ashish Alankar, PGCIL

Date of Hearing : **29.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

### **Record of Proceedings**

The representatives of the Petitioners submitted that the present Petitions had been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioners requested that the transmission tariff be allowed as claimed in the respective Petitions.

2. None were present on behalf of the Respondents despite notice.
3. After hearing the Petitioners' representatives, the Commission directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
4. Subject to the above, the Commission reserved the orders in these matters.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

